

Statement

Data of Students for the Last Five Years:

Year	Class VI	Class VII	Class VIII	Class IX	Class X	Class XI	Class XII	Total
2005-2006	158	100	100	102	80	46	23	609
2006-2007	83	135	97	99	90	67	37	608
2007-2008	122	67	94	83	85	59	46	556
2008-2009	154	97	64	104	81	43	57	600
2009-2010	98	142	91	76	104	49	42	602

Defence contracts with other countries

634. SHRI P.R. RAJAN: Will the Minister of DEFENCE be pleased to state the details of each of contracts signed during the last six months with other countries and foreign companies to purchase arms and ammunition for Indian defence staff?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Procurement of defence equipment, including arms and ammunition, is made by the Government from various indigenous as well as foreign sources, for adequate defence preparedness. It is a continuous process based on threat perception, technological changes and available resources. Contracts have been concluded with other countries and foreign companies during the last six months for procurement of spares for small arms, anti aircraft guns and anti tank weapons.

New policy for defence purchase

635. SHRI P.R. RAJAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is planning to launch a new policy for defence purchase; and
- (b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Defence Procurement Policy (DPP-2008) came into effect from 1st September, 2008. There is a provision for periodical review of this procedure every two years. It was decided that in order to infuse greater transparency and to encourage involvement of indigenous industry in defence procurement and to keep pace with changing times, a review of DPP may be undertaken annually. DPP-2008 was reviewed and certain amendments were promulgated which became effective from 1st November, 2009.

Defence deal with US

†636. SHRI Y.P. TRIVEDI: Will the Minister of DEFENCE be pleased to state:

†Original notice of the question was received in Hindi.